

O.A. 1470/93.

21.8.2000

Hon'ble Mr. Rafiq Uddin, J.M.  
Hon'ble Mr. S. Biswas, A.M.

Sri V.K. Srivastava for the applicant. None  
for the respondents.

Learned counsel for the applicant seeks dismissal  
of the O.A. because he has not received any instruction  
from the applicant.

The O.A. is accordingly dismissed. No order as  
to costs.

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A.M.

J.M.